

Name of the Corporate Debtor: UNITED NEWS OF INDIA; Date of Commencement of CIRP: 19-05-2023; List of Creditors as on: 19-09-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	752	1074718250	752	1038609867	80.54	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	226437923	2	226437923	17.56	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	120	14004813	120	7077313	0.55	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	17415049	1	17415049	1.35	0	0	0	Annexure 9
Total		875	1332576035	875	1289540152	100.00	0	43035883	0	